

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Civil Appeal No(s). 1057/2017

RAHUL (D) THROUGH LRS. & ORS.

Appellant(s)

VERSUS

THE BOARD OF REVENUE, U.P ALLAHABAD & ORS.

Respondent(s)

WITH

C.A. No. 2992/2017 (III-A)

Date : 21-02-2018 These matters were called on for hearing today.

For Appellant(s) Ms. Saket Gautam, Adv.

Mr. Mohan Pandey, AOR

For Respondent(s) Mr. Deepak Goel, AOR

UPON hearing the counsel the Court made the following

O R D E R

In C.A. No. 1057 of 2017

Four weeks' time, as a last opportunity, is granted to respondent Nos. 1 to 20 to file vakalatnama.

In C.A. No. 2992 of 2017

Service is complete in respect of respondent No. 14 but no one has entered appearance.

Four weeks' time, as a last opportunity, is granted to respondent Nos. 1 to 13 and 15 to 17 to file vakalatnama.

Statement of case has not been filed in both the matters.

Registry to list these matters for listing before the Hon'ble Court, as per rules.

KAPIL MEHTA
Registrar
21.02.2018

PS